



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 02.09.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022  <b>Part Heard</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors.  <b>With</b>	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1
2.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023  <b>(With Defects) Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Karan Kohli Sahil Bhatia Vaibhav Mendirataa
3.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023  <b>Part Heard</b>	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	Shikha Tandon	Roohe Hina Dua Abhimanyu Bhandari Ananya Sikri
4.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023  <b>Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Pulkit Deora	Karan Kohli

5.	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023  <b>Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Abhirup Das Gupta Manish Jain
6.	Comp. App. (AT) (Ins) No. 859 of 2024  <b>Part Heard</b>	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.  <b>With</b>	Varsha Banerjee	Sandeep Vij Nimish Kumar Nihaj C
7.	Comp. App. (AT) (Ins) No. 708 of 2024  <b>Part Heard</b>	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	Mahima Ahuja	Amar Vivek Ritika Gaur-R1 Akshay Joshi Akhand Pratap Singh- R2

By order of Hon'ble Chairperson  
-Sd/-  
Registrar